

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH: NEW DELHI**

**Original Application No. 524 / 2024**

(Under Section 14 Of The National Green Tribunal Act, 2010)

**In the matter of**

Tejasvi Minhas ..... Applicant  
-Vrs-  
Central Pollution Control Board & ORS ... Respondents

WITH

**Original Application No. 526 / 2024**

(Under Section 14 Of The National Green Tribunal Act, 2010)

Varinder Malik ..... Applicant  
-Vrs-  
Ministry of Local Government, Punjab & ORS ... Respondents

**We hereby submit the below “additional” facts before the Hon’ble court for the hearing dated 01.04.2025:**

- 1) In addition to the major dumps listed in the uploaded document, a very large garbage field has been made in Qazi Mandi Area of Jalandhar, which is right behind the Jalandhar City Railway Station.

- 2) This garbage dump has tonnes of garbage and it is being set on fire by daily basis by the rag pickers and a few residents of the area. The dump has unsegregated waste and lots of plastic, all of which is being set to fire on a daily basis.
- 3) The dump area caught a huge fire on 29.03.2025 and Fire Brigade had to be called to douse the flames. PFA geo tagged photos on Annexure 1 (Page 3 Onwards) for your kind reference.

Despite multiple complaints by the residents of Qazi Mandi area to Municipal Corporation Jalandhar, Punjab Pollution Control Board, Deputy Commissioner Jalandhar and multiple other authorities, no action has been taken to remove this toxic dump. We request the Hon'ble court to look into this matter seriously and initiate proceedings against the concerned officers for gross dereliction of duties and severe environmental damages.

A handwritten signature in blue ink, consisting of stylized, cursive letters, is centered on a white background. The signature appears to be 'M. K.' followed by a long horizontal stroke.

**ANNEXURE 1 (PHOTOS TAKEN ON 30.03.2025)**









